

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 30<sup>th</sup> January, 2018*

No.HC.VII-14/2018/ 660 /A. In partial modification of this Registry's Notification No.HC.VII-14/2018/334-514/A dated 19.01.2018, the following Officers of the Assam Judicial Service, are directed to hand over charge of their Court and Offices before joining at their new place of postings, as below:-

**LAKHIMPUR DISTRICT**

<b>Sl. No.</b>	<b>Name of the Officers, who are transferred</b>	<b>Designation of the Officers to whom charge is to be handed over</b>
1.	Shri Imtiaz Ali, District and Sessions Judge, Lakhimpur, North Lakhimpur	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
2.	Shri Mukul Chetia, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
3.	Smti Shalma Azaz, Munsiff No.1,Lakhimpur, North Lakhimpur	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
4.	Smti Sweety Bhuyan, Munsiff No.2, Lakhimpur, North Lakhimpur	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur

**DARRANG DISTRICT**

<b>Sl. No.</b>	<b>Name of the Officers, who are transferred</b>	<b>Designation of the Officers to whom charge is to be handed over</b>
1.	Shri Utpal Rajkhowa, Secretary, DLSA, Darrang, Mangaldoi	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
2.	Smti Farhana Sultana, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
3.	Smti Pompy Chakravarty, Sub-Divisional Judicial Magistrate (S), Darrang, Mangldoi	Addl. Chief Judicial Magistrate, Darrang, Mangaldoi

  
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4.	Shri Chinmoy Baruah, Munsiff No.1, Darrang, Mangaldoi	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
5.	Shri Kaushik Kamal Baruah, Judicial Magistrate, 1 <sup>st</sup> Class, Darrang, Mangaldoi	Addl. Chief Judicial Magistrate, Darrang, Mangaldoi

**DIBRUGARH DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Smti Mallika Dutta, Chief Judicial Magistrate, Dibrugarh	District and Sessions Judge, Dibrugarh
2.	Shri Imdad Ahmed, Addl. Chief Judicial Magistrate, Dibrugarh	District and Sessions Judge, Dibrugarh
3.	Shri Lakhinandan Pegu, Sub-Divisional Judicial Magistrate (S), Dibrugarh	District and Sessions Judge, Dibrugarh
4.	Smti Dubori Dutta, Judicial Magistrate, 1 <sup>st</sup> Class, Dibrugarh	District and Sessions Judge, Dibrugarh

**NALBARI DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Shri Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari	Judicial Magistrate, 1 <sup>st</sup> Class, Nalbari
2.	Smti Kangki Rani Deka, Addl. Chief Judicial Magistrate, Nalbari	Judicial Magistrate, 1 <sup>st</sup> Class, Nalbari
3.	Smti Sagarika Borpujari, Sub-Divisional Judicial Magistrate (S), Nalbari	Judicial Magistrate, 1 <sup>st</sup> Class, Nalbari

**BARPETA DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta	Sub-Divisional Judicial Magistrate (S), Barpeta
2.	Smti Chitra Rani Saikia, Addl. Chief Judicial Magistrate, Barpeta	Sub-Divisional Judicial Magistrate (S), Barpeta

  
30/1/18

3.	Smti Monica Misong, Judicial Magistrate, 1 <sup>st</sup> Class, Barpeta	Sub-Divisional Judicial Magistrate (S), Barpeta
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**SONITPUR DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Smti Rashmita Das, Chief Judicial Magistrate, Sonitpur, Tezpur	District and Sessions Judge, Sonitpur, Tezpur
2.	Shri Kaushik Kumar Sharma, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur	District and Sessions Judge, Sonitpur, Tezpur
3.	Smti Achma Rahman, Sub-Divisional Judicial Magistrate, Sonitpur, Tezpur	District and Sessions Judge, Sonitpur, Tezpur
4.	Shri Ranjan Brahma, Sub-Divisional Judicial Magistrate (M), Gohpur	District and Sessions Judge, Sonitpur, Tezpur
5.	Smti Himakshi Thakuria Buragohain, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali	District and Sessions Judge, Sonitpur, Tezpur
6.	Shri Sumit Bhuyan, Munsiff-cum-Judicial Magistrate, Biswanath Chariali	District and Sessions Judge, Sonitpur, Tezpur
7.	Shri Diganta Goswami, Judicial Magistrate, 1 <sup>st</sup> Class, Sonitpur, Tezpur	District and Sessions Judge, Sonitpur, Tezpur
8.	Smti Neha Saikia, Judicial Magistrate, 1 <sup>st</sup> Class, Sonitpur, Tezpur	District and Sessions Judge, Sonitpur, Tezpur

**NAGAON DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Shri Subhrangsu Dhar, Chief Judicial Magistrate, Nagaon	District and Sessions Judge, Nagaon
2.	Smti Mamta Bhadani, Addl. Chief Judicial Magistrate, Nagaon	District and Sessions Judge, Nagaon
3.	Shri Chinmoy Barua, Sub-Divisional Judicial Magistrate, Nagaon	District and Sessions Judge, Nagaon

*[Handwritten signature]*  
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4.	Smti Pronami Dutta, Judicial Magistrate, 1 <sup>st</sup> Class, Nagaon	District and Sessions Judge, Nagaon
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**GOLAGHAT DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Shri Saptarshi Garg, Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Bokakhat	District and Sessions Judge, Golaghat

**SIVASAGAR DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Shri Roushan Lal, Chief Judicial Magistrate, Sivasagar	District and Sessions Judge, Sivasagar
2.	Shri Mishbahul Hassan Ansari, Addl. Chief Judicial Magistrate, Sivasagar	District and Sessions Judge, Sivasagar
3.	Smti Leena Doley, Sub-Divisional Judicial Magistrate (M), Sonari	District and Sessions Judge, Sivasagar
4.	Smti Arunima Sonowal, Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Sonari	District and Sessions Judge, Sivasagar

**TINSUKIA DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Smti Sangeeta Gogoi Bora, Chief Judicial Magistrate, Tinsukia	District and Sessions Judge, Tinsukia
2.	Shri Kiran Lal Baishnab, Addl. Chief Judicial Magistrate, Tinsukia	District and Sessions Judge, Tinsukia
3.	Shri Saleh Ahammad, Sub-Divisional Judicial Magistrate (S), Tinsukia	District and Sessions Judge, Tinsukia
4.	Smti Salma Sultana, Special Railway Magistrate, 1 <sup>st</sup> Class, Tinsukia	District and Sessions Judge, Tinsukia

  
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5.	Smti Chetana Khanikar, Sub-Divisional Judicial Magistrate (M), Chapakhowa	District and Sessions Judge, Tinsukia
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**DHEMAJI DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Shri Lohit Kumar Sarmah, Judicial Magistrate, 1 <sup>st</sup> Class, Dhemaji	Addl. Chief Judicial Magistrate, Dhemaji
2.	Shri Obang Mize, Sub-Divisional Judicial Magistrate (M), Jonai	Addl. Chief Judicial Magistrate, Dhemaji
3.	Shri Sandeep Kaushik, Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Jonai	District and Sessions Judge, Dhemaji

**DHUBRI DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Smti Tasfia Hussain, Chief Judicial Magistrate, Dhubri	District and Sessions Judge, Dhubri
2.	Shri Nurjamal Haque, Addl. Chief Judicial Magistrate, Dhubri	District and Sessions Judge, Dhubri
3.	Smti Jayashree Bora, Sub-Divisional Judicial Magistrate (S), Dhubri	District and Sessions Judge, Dhubri
4.	Shri Baloram Kshetri, Munsiff No.1, Dhubri	District and Sessions Judge, Dhubri
5.	Shri Tridip Kumar Bhattacharyya, Judicial Magistrate, 1 <sup>st</sup> Class, Dhubri	District and Sessions Judge, Dhubri

**CACHAR DISTRICT**

Sl. No.	Name of the Officers, who are transferred	Designation of the Officers to whom charge is to be handed over
1.	Shri Nityananda Talukdar, Chief Judicial Magistrate, Cachar, Silchar	District and Sessions Judge, Cachar, Silchar
2.	Shri Chaturjya Prasad Talukdar, Addl. Chief Judicial Magistrate, Cachar, Silchar	District and Sessions Judge, Cachar, Silchar

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3.	Smti Aklima Begum, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar	District and Sessions Judge, Cachar, Silchar
4.	Smti Sorbani Bhattacharjee, Judicial Magistrate, 1 <sup>st</sup> Class, Cachar, Silchar	District and Sessions Judge, Cachar, Silchar

**(N.B.: The Officers are to download and take printout of this transfer notification from the Official Website of Gauhati High Court. No separate hard-copy of this transfer notification will be sent to them.)**

By Order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-14/2018 / 661 - 674 /A.

Dated 30.01.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. All the Officers concerned \_\_\_\_\_
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
7. The Chief Judicial Magistrate, \_\_\_\_\_
8. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
9. The Sub-Divisional Judicial Magistrate (M)/ (S) \_\_\_\_\_
10. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
12. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
13. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

**REGISTRAR (VIGILANCE)**